

A strict watch is kept on the activities of all organisations and appropriate action under law is being taken whenever necessary.

Posts in Calcutta Station of A.I.R. Lying Vacant

4116. SHRI SAROJ MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether ten posts in Calcutta Station of A. I. R. are lying vacant for years together and if so how with this shortage of staff the Calcutta station can discharge its duties;

(b) whether the Ministry is aware of long standing grievances of the staff artistes of Calcutta Station of A. I. R. that they do not get the senior scale even after serving for a long time, if so, Government's reaction thereto;

(c) whether the Ministry is also aware that top-officials alleged ill-treatment towards the staff artistes of Calcutta station has caused unhealthy atmosphere in the entire institution at Calcutta; and

(d) if so, what steps Government propose to take to remedy the situation there?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir. There are however vacancies, which are being filled in accordance with the rules prescribed. In the meanwhile, work in the station is being attended to by the existing staff or by the engagement of casual staff wherever necessary.

(b) A representation from a staff artistes in Calcutta, All India Radio Station for senior grade has been received and is under consideration.

(c) No, Sir.

(d) Does not arise.

Promotion of D.S.Ps in B.S.F. and C.R.P.

4117. SHRI PRAVINSINH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps Government of India propose to take to safeguard the interests of directly recruited Dy S.Ps. in Border Security Force and Central Reserve Police after the induction of E. C. Os in Border Security Force and Central Reserve Police Force; and

(b) how many directly appointed Dy. S.Ps. in B.S.F. and C.R.P. are now eligible for promotion to the rank of S.Ps?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) The matter of safeguarding the interests of all categories of Dy. S.Ps. such as direct recruits, E.C.Os & promotees/deputatiosts in the Border Security Force and Central Reserve Police for purposes of promotion is receiving the attention of the Government.

(b) B.S.F. 48

C.R.P. 57

संसद् सदस्यों और राज्य विधान मंडलों के सदस्यों में स्वतन्त्रता सेनानियों की पेंशन दिया जाता ।

4118. श्री रामावतार शास्त्री :
क्या कृष्ण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने ऐसे स्वतन्त्रता सेनानियों से जो संसद् और विधान मंडलों के सदस्य हैं पेंशन योजना के प्रत्यक्ष पेंशन देने के लिए आवेदन पत्र आमन्त्रित करने का निश्चय किया है ;